COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 96 OF 2015

Dated: 19th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Kerala State Electricity Board Ltd. ... Appellant(s)

Vs.

Kerala State Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. P.V.Dinesh

Ms. Arushi Singh

Counsel for the Respondent(s) : Mr. Ramesh Babu for R.1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>31.10.2017.</u>

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt